

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3183/2017  
M.A. No.4455/2017

Thursday, this the 14<sup>th</sup> day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Shri A R Yadav, aged 42 years  
Son of Ramratan Sukhdev Yadav  
Resident of High life Residency, B-302  
Sector 22, Plot No.24, Khandeshwar  
Navi Mumbai – 410 209  
Post – Manager (Tech.) at Regional Office  
NHAI  
Mumbai, CBD Balapur, Navi Mumbai
2. Shri Rakesh Giridhar Jawade, age 41 years  
Son of Shri Giridhar D Jawade  
Resident of c/o CR M Dhembre  
Samyak Colony, Mardi Road  
Amravati, Maharashtra,  
Post – Manager (Tech.)  
At PIU Amravati, Maharashtra

..Applicants  
(Mrs. Kamlakshi Singh, Advocate)

Versus

National Highways Authority of India  
Through its Chairman  
G-5 & 6, Sector 10, Dwarka  
New Delhi – 110 075

..Respondent  
(Nemo)

**O R D E R (ORAL)**

**Justice Permod Kohli:**

Learned counsel for applicants seeks to withdraw the O.A. Dismissed as withdrawn.

2. In view of this, M.A. No.4455/2017 shall stand disposed of.

**( K.N. Shrivastava )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

**December 14, 2017**  
/sunil/